GOVERNMENT OF INDIA POWER LOK SABHA

STARRED QUESTION NO:531 ANSWERED ON:30.04.2015 ULTRA MEGA POWER PROJECTS Maganti Shri Murali Mohan;Reddy,Kotha Prabhakar

Will the Minister of POWER be pleased to state:

(a) the details of existing Ultra Mega Power Projects (UMPPs) in the country;

(b) whether the Union Government has received fresh requests from the State Governments/UTs to set up UMPPs, if so, the details of proposals received and approved during each of the last three years, State/ UT-wise and the action taken thereon;

(c) the power generation capacity of the existing and proposed UMPPs; and

(d) whether any deficiencies have been found in the implementation of UMPPs and if so, the details thereof along with the corrective action taken thereon?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

(a) to (d) :A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO. 531 TO BE ANSWERED IN THE LOK SABHA ON 30.04.2015 REGARDING ULTRA MEGA POWER PROJECTS.

(a) & (b) : Four UMPPs, viz, Sasan in Madhya Pradesh, Mundra in Gujarat, Krishnapatnam in Andhra Pradesh and Tilaiya in Jharkhand have been awarded to the successful bidders so far. Mundra and Sasan UMPP have been fully commissioned. The status of awarded UMPPs is at Annex-I. The status of other identified UMPPs is at Annex-II.

(c) : Installed Capacity of these UMPPs is about 4000 MW each.

(d) : Tilaiya UMPP and Krishnapatnam UMPP are not operational due to reasons given in Annex-I. A Joint Monitoring Committee (JMC) headed by Member (Thermal), CEA and co-chaired by Principal Secretary (Energy) of the host State has been constituted to review the progress of implementation.